

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
GRID STEEL & ALLOYS LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Grid Steel & Alloys Ltd
2.	Date of incorporation of corporate debtor	03.04.2008
3.	Authority under which corporate debtor is incorporated/registered	ROC - Cuttack
4.	Corporate Identity No. of corporate debtor	U27101OR2008PLC009914
5.	Address of the registered office and principal office (if any) of corporate debtor	Fat No.: 3, 3rd Floor, Mayuree Plaza, Near Old Bus Stand, Berhampur, Odisha-760001
6.	Date of closure of Insolvency Resolution Process	26.09.2025
7.	Liquidation commencement date of corporate debtor	26.09.2025
8.	Name and registration number of the insolvency professional acting as liquidator	Suresh Chandra Pattanayak IBBI Registration No.: IBBI/PA-002/IP-N00759/2018-19/12384
9.	Address and e-mail of the liquidator, as registered with the Board	Suresh Chandra Pattanayak GKV-38, Gati Krushna Villa, Tankapani Road, Bhubaneswar, Dist.: Khorda, Odisha, PIN - 751018, Mail id: suresh_pattanayak@yahoo.co.in
10.	Address and e-mail to be "used" for correspondence with the liquidator	Suresh Chandra Pattanayak 341, Ground Floor, BJB Nagar, Bhubaneswar, Dist.: Khorda, Odisha, PIN - 751014 Process Mail id : cirp.gridsteel@gmail.com
11.	Last date for submission of claims	25.10.2025

Notice is hereby given that the National Company Law Tribunal, Cuttack has ordered the commencement of liquidation of the **GRID STEEL & ALLOYS LIMITED** on **26.09.2025**.

The stakeholders of **GRID STEEL & ALLOYS LIMITED**, are hereby called upon to submit their claims with proof on or before **25.10.2025** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such stakeholder during corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 shall be deemed to be submitted under Section 38.

Sd/- Signature of liquidator:

Name: Suresh Chandra Pattanayak

IBBI REGD NO:IBBI/PA-002/IP-N00759/2018-19/12384

AFA NO: AA2/12384/02/311225/203427 valid up to 31.12.2025

Address: GKV-38, Gati Krushna Villa, Tankapani Road,

Bhubaneswar, Dist: Khordha, Odisha, 751018

Contact No.: 9861019554/7894412094

Mail id: suresh_pattanayak@yahoo.co.in

Place : Bhubaneswar
Date: 30.09.2025

